

Central allocation for National Rural Employment Programme

628. SHRI K. VASUDEVA PANICKER—Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT

be pleased to state:

(a) what has been the Central allocation and the contribution of State Governments for the National Rural Employment Programme during the last two years;

(b) whether the Central allocation is proposed to be enhanced; and

(c) if not, what are the reasons thereto?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKARV) (a) A statement indicating the State-wise allocations/releases under National Rural Employment Programme and the matching contributions made by the States during the years. 1982-83 and 1983-84 and current year i.e. 1984-85 is enclosed.

(b) and (c) During the Sixth Plan period against the plan allocation of Rs. 1620 crores the actual provision upto the end of the current year is likely to be Rs. 1870.95 crores (including Central and State share). The allocation for the Seventh Plan have not yet been finalised.

Statement

Central allocation, releases made and matchings are provided by States under NREP during the years 1982-83, 1983-84 and 1984-85

(Rs. in lakhs;

Sl. No.	States/UTs.	1982-83		1983-84		1984-85	
		Central share released	State share	Central share released	State share	Central share allocated	State share
1	2	3	4	5	6	7	8
1	Andhra Pradesh	1983-00	1983-00	1935-21	2073-00	2270-00	2270-00
2	Assam	200-00	200-00	490-50	520-00		498-00
3	Bihar	2472-59	2472-59	2466-86	2733-14	3274-00	3274-00
4	Gujarat	740-00	740-00	650-01	675-05	740*00	740-00
5	Haryana	160-00	160-00	170-00	171-11	196-00	196-00
6	Himachal Pradesh	120-00	120-00	79-98	79-02	138-00	138-00
7	Jammu & Kashmir	160.00	160.00	138-29	218-20	170-00	170-00
8	Karnataka	1300.00	1300.00	1190-59	1200-00	1180.00	1080.00
9	Kerala	847.00	847.00	940-22	911-00	1060.00	1060-00
10	Madhya Pradesh	1704.00	1704.00	1797-34		1676-00	1676-00
11	Maharashtra	1498.00	1498.00	1165-00	1868-00	1826*00	1826.00
12	Manipur	20.00	20.00	6-63	6-03	23-00	25-00
13	Meghalaya		50.00		10-00	34.00	
14	Nagaland	52.00	25.00	22-82	27-18	24-00	24-00

15	Oris a	3	00	6	00		
		865-no	4	• 5	536-01	7 1036-00	8
16	Punjab	266-00	865-266' 00	536-01 276-38	275-00	316-00	'036 3-6' 00
'7	Rajasthan	457-55	436- 00	8-65	510-00	550-00	55' 00
18	Skkim	16 • 00	•6- 00	10-07	16-93	18-00	18 •00
19	TamilNadu	1960*00	196c 1-00	1800-00	1888-12	2050-1 •	-co
20	Tripura	Ro-00	fio •00	66-00	66-00	76 • on	76' '00
21	Pradesh	3513.00	35-3- 00	3440-00	3440-00	3922-00	3922 ■< DO
22	West Bengal	1414-00	1414.- •00	.844-40	802-99	1774 -co	«774' 00
23	A &N Islands	32-00	—	26-32	—	36-00	—
24	Arunachal Pradesh	11-88	—	47-00	—	36-00	—
25	Chandigarh	8-00	—	4-40	—	10-00	—
26	D&N Havel	8-00	—	8-80	—	18-00	—
27	Delhi	8- on	—	7'59	—	16-00	—
28	Goa, Daman & Diu	32-00	—	69-62	—	42-00	—
29	Lakshadweep	8-00	—	22-46	—	10-00	—
30	Mizoram	32-00	—	32-67	—	36-00	—
3'	Poudicherry	-9-97	—	32-00	—	36-00	—

ALL INDIA 19961-49 19780-09 18776-35*20244-71 23000-00* 22753-00

"Includes Rs. 7.00 lakhs on expenditure on establishment etc.

rfeTB: In case of Union Territories the entire funds are provided by Centre.

Rural Landless Employment Guarantee Programme

629. SHRI K. VASUDEVA PANIC-MR.
Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT
be pleased to state;

(a) the details of Rural Landless Em-
ployment Guarantee Programme which was
started in 1984;

(b) whether the objectives of the pro-
gramme have been fully achieved; and

(c) if not, what are the reasons there
for?

THE MINISTER OF STATE IN THE
DEPARTMENT OF RURAL DEVELOP-
MENT (SHRI CHANDULAL
CHANDRAKAR): (a) to (c) The Rural

1 ii. ulicss Employment Guarantee Pro-
gramme (RLEGP) was launched on 15-8-
1983 with two basic objectives viz:

(i) to improve and expand employment
opportunities for rural landless with a view
to providing guarantee of employment for
at least one member of every landless
labour household up-to 100 days in a year;

(ii) creation of durable assets for
strengthening the rural infrastructure
which will lead to a rapid growth of rural
economy.

Assistance under this programme is
provided to the State /Union Territory